

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Promotion of Chief Administrative Officers in Subordinate Judiciary of the UTs of Jammu & Kashmir and Ladakh.

Order

No.: 244

Dated: 04-09-2020

Sanction is hereby accorded to the promotions of following Section Officers to the posts of Chief Administrative Officers in the Subordinate Judiciary of UTs of Jammu & Kashmir and Ladakh, in the pay level-8 (47600-151100), notionally from the dates shown against each and monetarily from the date of their joining:-

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted as Chief Administrative Officer
1.	Smt Prem Lata Sharma	SO (R), 1 st Addl. D&S Court, Jammu	As Chief Administrative Officer notionally from 01.03.2020 and monetarily from the date of her joining.
2.	Ghulam Mohd. Bhat-III	SO, (Retired on 30.04.2020)	As Chief Administrative Officer notionally from 01.04.2020.
3.	Muneer Ahmed Qadri	SO (Adm), PDJ Court, Ganderbal	As Chief Administrative Officer notionally from 01.05.2020 and monetarily from the date of his joining.
4.	Shadi Lal Pandita	SO (R), J&K One Man Forest Authority	As Chief Administrative Officer notionally from 01.05.2020 and monetarily from the date of his joining.
5.	Prabhat Singh	SO, PDJ Court, Ramban	As Chief Administrative Officer notionally from 01.07.2020 and monetarily from the date of his joining.
6.	Omeshwar Singh	SO, Addl. Anti-corruption Court, Jammu	As Chief Administrative Officer notionally from 01.07.2020 and monetarily from the date of his joining.
7.	Rajinder Singh	SO (R), 3 rd Addl. D&S Court, Jammu	As Chief Administrative Officer notionally from 01.08.2020 and monetarily from the date of his joining.
8.	Ramesh Kumar-I	SO (Adm), PDJ Court, Kathua	As Chief Administrative Officer notionally from 01.08.2020 and monetarily from the date of his joining.
9.	Ms Khatoon Didi	SO (Adm), PDJ Court, Leh	As Chief Administrative Officer notionally from 01.09.2020 and monetarily from the date of his joining.
10.	Nazir Ahmad Bhat	SO (R), PDJ Court, Srinagar	As Chief Administrative Officer with effect from 01.10.2020. The officer shall be entitled to monetarily benefit from the date of his joining.

Note: The posting orders of the promotees shall be issued separately.

(By Order)

(Jawad Ahmed)

**Officiating Principal Secretary to
Hon'ble the Chief Justice**

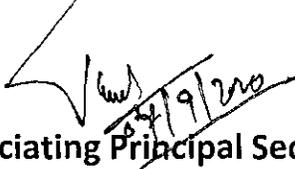
No. 222-34/Psy

Dated: 04-09-2020

Copy to the:

1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.

- 4-10. Principal District & Sessions Judge, Srinagar/ Jammu/Kathua/Leh/Kulgam/ Ramban/Ganderbal for information and with the request to circulate this order among all concerned Presiding officer in their districts.
11. P.O., J&K One Man Forest Authority, Srinagar for information.
12. Order File.
13. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.


Officiating Principal Secretary to
Hon'ble the Chief Justice